

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 905 of 2019

IN THE MATTER OF:

Jagvir Singh Solanki

.....Appellant

Vs.

Ravi Renewable Energy & Lighting Pvt. Ltd.

.....Respondent

Present :

None

O R D E R

05.09.2019 - In spite of repeated calls, nobody appeared on behalf of the Appellant on 3rd September, 2019 and, therefore, the case was adjourned for today. Today also, nobody appears for the Appellant. The appeal is dismissed for non-prosecution.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/gc